

**JUDGMENTS FOR THE MONTH OF NOVEMBER, 2016**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">CRL.A(J) 39/2013</a>	APURBA DUTTA @ CHATTU DUTTA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
2	1 <sup>st</sup>	<a href="#">CRL.A(J) 84/2013</a>	SRI JALATKAR MODI & 2 ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
3	1 <sup>st</sup>	<a href="#">Crl.A. 185/2013</a>	NARESH DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
4	1 <sup>st</sup>	<a href="#">WA 356/2013</a>	DINESH CH. ROY & 9 ORS. VS ORIENTAL INSURANCE CO. LTD & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE L.S. JAMIR
5	1 <sup>st</sup>	<a href="#">Crl.A. 276/2014</a>	RAJU BORAH VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
6	1 <sup>st</sup>	<a href="#">I.A. 1024/2015</a>	SAHAB UDDIN LASKAR VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
7	2 <sup>nd</sup>	<a href="#">CRL.A(J) 97/2013</a>	CHOWRA KUJUR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
8	2 <sup>nd</sup>	<a href="#">CRL.A(J) 98/2013</a>	RATAN PRAJA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
9	2 <sup>nd</sup>	<a href="#">Crl.A. 68/2013</a>	NASIRUDDIN LASKAR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
10	2 <sup>nd</sup>	<a href="#">CRL.A(J) 119/2015</a>	MD. JAMAL UDDIN & ANR. VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
11	2 <sup>nd</sup>	<a href="#">MC 1327/2015</a>	UNION OF INDIA & 3 ORS VS MD. HUSSAIN AHMED		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
12	2 <sup>nd</sup>	<a href="#">WP(C) 5067/2015</a>	BHADARAM MIKIR & 26 ORS VS THE STATE OF ASSAM AND 4 ORS	Acquisition of land	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
13	2 <sup>nd</sup>	<a href="#">I.A.(Civil) 1025/2016</a>	DRISTI SOCIAL WELFARE SOCIETY VS THE UNION OF INDIA & 12 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
14	3 <sup>rd</sup>	<a href="#">CRL.A(J) 38/2013</a>	SRI KAILASH MONDAL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
15	3 <sup>rd</sup>	<a href="#">CRL.A(J) 44/2014</a>	SRI ANANTA SAIKIA @ PAPU KACHARI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
16	3 <sup>rd</sup>	<a href="#">CRP 77/2014</a>	M/S BONGAIGAON STORES & ANR. VS MOOL CHAND KUCHERIA & 2 ORS.	Other Civil Revisions	HON'BLE MR. JUSTICE SUMAN SHYAM

17	3 <sup>rd</sup>	<a href="#">WP(C) 4185/2016</a>	DIPU DAS VS THE GUWAHATI MUNICIPAL CORPORATION, GUWAHATI & 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
18	4 <sup>th</sup>	<a href="#">CRL.A(J) 6/2014</a>	PRATAP KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
19	4 <sup>th</sup>	<a href="#">CRL.A(J) 7/2014</a>	BISWADEV KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
20	4 <sup>th</sup>	<a href="#">CrI.A. 130/2015</a>	NAZRUL HAQUE CHOUDHURY VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
21	4 <sup>th</sup>	<a href="#">CrI.A. 197/2015</a>	SRI AMALESH TALUKDAR VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
22	4 <sup>th</sup>	<a href="#">WP(C) 6558/2016</a>	SRI PARIMAL SARKAR VS THE STATE OF ASSAM AND 5 ORS	License and Permissions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
23	7 <sup>th</sup>	<a href="#">CRL.A(J) 134/2013</a>	BOGA MURMU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
24	7 <sup>th</sup>	<a href="#">CrI.A. 357/2013</a>	RABINDRA DAS VS THE STATE OF ASSAM AND 2 ORS	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
25	7 <sup>th</sup>	<a href="#">CrI.A. 239/2015</a>	SRI BHADRESWAR DAS VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
26	7 <sup>th</sup>	<a href="#">WP(C) 461(AP)/2016</a>	M/S MILLENIUM SYNERGY PVT. LTD. VS THE STATE OF ARUNACHAL PRADESH & ORS		HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
27	7 <sup>th</sup>	<a href="#">WP(C) 466(AP)/2016</a>	M/S RAYS POWER INFRA PVT. LTD. VS THE STATE OF ARUNACHAL PRADESH & ORS		HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
28	7 <sup>th</sup>	<a href="#">WP(C) 513(AP)/2016</a>	M/S RAYS POWER INFRA PVT. LTD. VS UNION OF INDIA & ORS		HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
29	7 <sup>th</sup>	<a href="#">WP(C) 523(AP)/2016</a>	M/S MILLENIUM SYNERGY PVT. LTD. VS THE UNION OF INDIA & ORS		HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
30	8 <sup>th</sup>	<a href="#">WP(C) 4089/2013</a>	HARA KANTA PEGU & 6 ORS VS THE UNION OF INDIA & 6 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE L.S. JAMIR
31	8 <sup>th</sup>	<a href="#">CrI.A. 193/2015</a>	MUSTT AFIA BEGUM VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
32	8 <sup>th</sup>	<a href="#">CrI.A. 289/2015</a>	SRI HIRALAL GUWALA @ TIPU VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
33	9 <sup>th</sup>	<a href="#">CrI.A. 122/2016</a>	SHRI ROJEN BORO VS NATIONAL INVESTIGATION AGENCY & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
34	9 <sup>th</sup>	<a href="#">CrI.A. 124/2016</a>	SHRI JAYANTA BORO VS NATIONAL INVESTIGATION AGENCY & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

35	9 <sup>th</sup>	<a href="#">Review.Pet. 91/2016</a>	SUKUMAR BISWAS VS HEMENDRA DAS & 3 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
36	10 <sup>th</sup>	<a href="#">MFA 25/2010</a>	UNITED INDIA INSURANCE CO. LTD. VS MD. FAIZ ALI & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE SUMAN SHYAM
37	10 <sup>th</sup>	<a href="#">MACApp. 201/2011</a>	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS MUSTT NURUNNESSA AND 2 ORS	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE SUMAN SHYAM
38	10 <sup>th</sup>	<a href="#">CRL.A(J) 106/2013</a>	MD KAFILUDDIN SEIKH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHRUY
39	10 <sup>th</sup>	<a href="#">WA 266/2013</a>	SMT. SAKUNTALA BASUMATARY VS UNION OF INDIA & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE L.S. JAMIR
40	10 <sup>th</sup>	<a href="#">WA 37/2014</a>	RANJIT BHOWMIK VS HINDUSTAN PAPER CORPORATION LTD & ANR.	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE L.S. JAMIR
41	11 <sup>th</sup>	<a href="#">WP(C) 6436/2016</a>	AJAY KR. AGARWAL & 3 ORS VS GUWAHATI MUNICIPAL CORPORATION & 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
42	16 <sup>th</sup>	<a href="#">Crl.A. 220/2007</a>	MANOJ KR. NARZARY VS HARADHAN DAS	Appeals against acquittal	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
43	16 <sup>th</sup>	<a href="#">WP(C) 3453/2011</a>	JYOTISH KALITA VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
44	16 <sup>th</sup>	<a href="#">Crl.A. 62/2014</a>	ABDUL RAHMAN KAJI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
45	16 <sup>th</sup>	<a href="#">WP(C) 843/2016</a>	SMTI. PUNYADA DEORI & 3 ORS. VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to State Govt Employees.	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
46	16 <sup>th</sup>	<a href="#">WP(C) 845/2016</a>	ASHA RANI DAS & 6 ORS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
47	16 <sup>th</sup>	<a href="#">WP(C) 848/2016</a>	MISS BEAUTY GOGOI & 4 ORS VS THE STATE OF ASSAM AND 10 ORS	Selection and appointment with respect to State Govt Employees.	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	16 <sup>th</sup>	<a href="#">WP(C) 864/2016</a>	MRS. JONTI SAIKIA @ JUNTI SAIKIA & ANR. VS THE UNION OF INDIA & 4 ORS	Selection and appointment with respect to State Govt Employees.	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	16 <sup>th</sup>	<a href="#">WP(C) 960/2016</a>	SMTI. PRATIVA PATHAK & 3 ORS. VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN

50	16 <sup>th</sup>	<a href="#"><u>WP(C) 992/2016</u></a>	SMTI SUPRABHA NATH & 5 ORS VS THE STATE OF ASSAM AND 6 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	16 <sup>th</sup>	<a href="#"><u>WP(C) 1043/2016</u></a>	SMT. MONJULA RABIDAS VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
52	16 <sup>th</sup>	<a href="#"><u>WP(C) 1075/2016</u></a>	JASMIN SULTANA KHAN & 2 ORS. VS THE STATE OF ASSAM AND 10 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
53	16 <sup>th</sup>	<a href="#"><u>WP(C) 1088/2016</u></a>	MRS. RANJU BORAH & ANR. VS THE STATE OF ASSAM AND 8 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
54	16 <sup>th</sup>	<a href="#"><u>WP(C) 1292/2016</u></a>	MRS. HIMANI BHUYAN DEVI & 5 ORS VS THE STATE OF ASSAM AND 6 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	16 <sup>th</sup>	<a href="#"><u>WP(C) 1382/2016</u></a>	SMTI. REJIA BEGUM VS THE STATE OF ASSAM AND 5 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	16 <sup>th</sup>	<a href="#"><u>WP(C) 1388/2016</u></a>	ANUARA BEGUM VS THE STATE OF ASSAM & 7 ORS.	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
57	16 <sup>th</sup>	<a href="#"><u>WP(C) 1440/2016</u></a>	PADMAWATI BORAH & 2 ORS. VS THE STATE OF ASSAM AND 8 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
58	16 <sup>th</sup>	<a href="#"><u>WP(C) 1443/2016</u></a>	SMT. RITA DOLAI PATOR VS THE STATE OF ASSAM AND 2 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	16 <sup>th</sup>	<a href="#"><u>WP(C) 1455/2016</u></a>	RAHENA BEGUM VS THE STATE OF ASSAM & 5 ORS.	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
60	16 <sup>th</sup>	<a href="#"><u>WP(C) 1836/2016</u></a>	SMTI DIPANJALI SAIKIA & ANR. VS THE STATE OF ASSAM AND 2 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
61	16 <sup>th</sup>	<a href="#"><u>WP(C) 1947/2016</u></a>	MS. RUPA CHOUBEY VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	16 <sup>th</sup>	<a href="#"><u>WP(C) 1988/2016</u></a>	BARADA TALUKDAR & ANR. VS THE STATE OF ASSAM & 3 ORS.	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
63	16 <sup>th</sup>	<a href="#"><u>WP(C) 2197/2016</u></a>	SMTI SUMITRA HALOI & ANR. VS THE STATE OF ASSAM AND 2 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
64	16 <sup>th</sup>	<a href="#"><u>WP(C) 2242/2016</u></a>	SABITRI SARKAR MAJUMDAR & ANR. VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN

65	16 <sup>th</sup>	<a href="#">WP(C) 2293/2016</a>	SMTI. SHARIFA BEGUM & ANR VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
66	16 <sup>th</sup>	<a href="#">WP(C) 2440/2016</a>	BHANTI BARMAN & 31 ORS VS THE STATE OF ASSAM AND 5 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
67	16 <sup>th</sup>	<a href="#">WP(C) 2472/2016</a>	MISS PARUL MALI & 4 ORS. VS THE UNION OF INDIA & 10 ORS	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	16 <sup>th</sup>	<a href="#">WP(C) 2477/2016</a>	JAHANARA BEGUM & 2 ORS VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	16 <sup>th</sup>	<a href="#">WP(C) 2775/2016</a>	MRS NAZRIN SULTANA CHOUDHURY VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	16 <sup>th</sup>	<a href="#">WP(C) 2816/2016</a>	MS MALABIKA DAS VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	16 <sup>th</sup>	<a href="#">WP(C) 3030/2016</a>	BHAGYALATA BARUAH & ANR. VS THE STATE OF ASSAM AND ANR	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
72	16 <sup>th</sup>	<a href="#">WP(C) 3146/2016</a>	SMT. MALATI KALITA & 3 ORS VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
73	17 <sup>th</sup>	<a href="#">RSA 156/2005</a>	PREMENDRA BIJOY ROY VS RATHINDRA BIJOY RAY AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE Prasanta Kumar Deka
74	17 <sup>th</sup>	<a href="#">WP(C) 2270/2010</a>	MANU SINHA VS THE STATE OF ASSAM & ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
75	17 <sup>th</sup>	<a href="#">Crl.A. 301/2013</a>	DEBARI ORANG VS JOIGU ORANG @ JAIGU ORANG & ANR.	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
76	17 <sup>th</sup>	<a href="#">Crl.A. 68/2014</a>	FAZRAT ALI VS STATE OF ASSAM & ANR.	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
77	17 <sup>th</sup>	<a href="#">WP(C) 6624/2014</a>	JIBAN CHANDRA SONOWAL VS THE STATE OF ASSAM AND 5 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
78	17 <sup>th</sup>	<a href="#">Crl.A. 162/2015</a>	ABDUL NOOR @ ABDUR NOOR VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
79	17 <sup>th</sup>	<a href="#">I.A.(Crl.) 160/2016</a>	SRI BABUL HAZARIKA & ANR VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA

80	18 <sup>th</sup>	<a href="#">WP(C) 1921/2011</a>	SARBANANDA NATH VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
81	18 <sup>th</sup>	<a href="#">Review.Pet. 63/2015</a>	FEDERATION OF ENGINEERING SERVICES ASSOCIATIONS OF ASSAM (FEDESAA) & 3 ORS VS THE STATE OF ASSAM AND 10 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
82	18 <sup>th</sup>	<a href="#">Review.Pet. 92/2015</a>	M/S BILASIPARA MAHAKUMA FISHERY CO-OPERATIVE SOCIETY LTD VS THE STATE OF ASSAM & 3 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
83	18 <sup>th</sup>	<a href="#">Review.Pet. 127/2016</a>	THE STATE OF ASSAM & 3 ORS VS JAYANTA KUMAR SARMA & 14 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
84	18 <sup>th</sup>	<a href="#">WA 381/2016</a>	KHURSHID ALAM VS ASSAM STATE TRANSPORT CORPORATION & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
85	21 <sup>st</sup>	<a href="#">CrI.Rev.P. 179/2006</a>	SAIFAT ALI VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
86	21 <sup>st</sup>	<a href="#">WP(C) 2877/2013</a>	THE COMPTROLLER & AUDITOR GENERAL OF INDIA & ANR VS HLAWNDO VANLALHUTA	Suspension with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
87	21 <sup>st</sup>	<a href="#">ITA 7/2014</a>	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY VS COMMISSIONER OF INCOME TAX	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
88	21 <sup>st</sup>	<a href="#">I.A.(CrI.) 353/2016</a>	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN VS THE C.B.I. & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
89	21 <sup>st</sup>	<a href="#">I.A.(CrI.) 421/2016</a>	SRI SAHADEB CHAKMA @ HURRHABA VS THE C.B.I & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
90	21 <sup>st</sup>	<a href="#">WA 385/2016</a>	MOSFIARA BEGUM VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
91	21 <sup>st</sup>	<a href="#">WP(C) 6919/2016</a>	SMT. SARU BORAH VS THE UNITED BANK OF INDIA & 6 ORS.	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
92	21 <sup>st</sup>	<a href="#">WP(C) 6944/2016</a>	SMTI. SUKURMONI GOALA VS THE UNION OF INDIA & 7 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA

				Bodies and Universities and Institutions	
93	22 <sup>nd</sup>	<a href="#">RSA 95/2004</a>	ON THE DEATH OF SATYA GOPAL SAHA HIS LEGAL HERIS RINKU SAHA & ORS VS AMIYABALA GHOSH AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
94	22 <sup>nd</sup>	<a href="#">MFA 42/2010</a>	M/S NEW INDIA ASSURANCE CO. LTD. VS BABUL DAS & 2 ORS.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
95	22 <sup>nd</sup>	<a href="#">MFA 43/2011</a>	ORIENTAL INSURANCE CO. LTD. VS MD. FURAD ALI @FARID ALI & ANR.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE Prasanta Kumar Deka
96	22 <sup>nd</sup>	<a href="#">MACApp. 39/2012</a>	PRODIP BORAH VS JOY CHANDRA RAVA AND ANR.	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
97	23 <sup>rd</sup>	<a href="#">MFA 258/2010</a>	M/S NEW INDIA ASSURANCE CO. LTD. VS GAUTAM GHOSH & ORS.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE Prasanta Kumar Deka
98	23 <sup>rd</sup>	<a href="#">WP(C) 2377/2012</a>	MUNINDRA NATH KONWAR VS THE STATE OF ASSAM AND ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
99	23 <sup>rd</sup>	<a href="#">RSA 140/2016</a>	ABDUL RAHMAN @ ABDUL RAHIM VS MARIAM NESSA & 19 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
100	23 <sup>rd</sup>	<a href="#">WP(C) 5950/2016</a>	DR. RAJIB KR. BHATTACHARYYA VS THE STATE OF ASSAM AND 4 ORS	Minor punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
101	23 <sup>rd</sup>	<a href="#">WP(C) 6482/2016</a>	GAKUL BARUAH VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
102	24 <sup>th</sup>	<a href="#">MFA 53/2002</a>	EMPLOYEES STATE INSURANCE CORP. VS SATYANARAYAN PRASAD	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
103	24 <sup>th</sup>	<a href="#">MFA 1/2004</a>	ORIENTAL INSURANCE CO LTD VS MUNNA RAI AND ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
104	24 <sup>th</sup>	<a href="#">MFA 120/2004</a>	ORIENTAL INSURANCE CO LTD. VS WAHEDA BEGUM	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE Prasanta Kumar Deka

105	24 <sup>th</sup>	<a href="#">WP(C) 6218/2010</a>	RANJANA ROY TALUKDAR VS THE STATE OF ASSAM AND ORS	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
106	24 <sup>th</sup>	<a href="#">WP(C) 6620/2010</a>	SRI ANUP CHAKRABORTY VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
107	24 <sup>th</sup>	<a href="#">WP(C) 2194/2011</a>	NITYANANDA MAHANTA VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
108	24 <sup>th</sup>	<a href="#">WP(C) 6048/2011</a>	KHAGEN MAHANTA & 3 ORS VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
109	24 <sup>th</sup>	<a href="#">ITA 4/2014</a>	MODI REVLON PVT. LTD. VS COMMISSIONER OF INCOME TAX	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE NELSON SAILO
110	25 <sup>th</sup>	<a href="#">Crl.Rev.P. 307/2006</a>	PINAKI DASGUPTA VS DEBASIS SARKAR AND ANOTHER	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
111	25 <sup>th</sup>	<a href="#">Crl.Rev.P. 188/2007</a>	SRI SARAT DAS VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
112	25 <sup>th</sup>	<a href="#">WA 431/2013</a>	SARDAR AMARJIT SINGH VS ASSAM BOARD OF REVENUE & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
113	25 <sup>th</sup>	<a href="#">CRL.A(J) 53/2015</a>	GUJURU BORAİK VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
114	25 <sup>th</sup>	<a href="#">PIL 100/2015</a>	NILAKSHYA SARMA VS THE STATE OF ASSAM AND 5 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
115	25 <sup>th</sup>	<a href="#">Crl.Rev.P. 5/2016</a>	JAHANARA BEGUM VS THE STATE OF ASSAM AND ANR	Criminal Revisions against orders passed in trial cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
116	25 <sup>th</sup>	<a href="#">I.A.(Crl.) 499/2016</a>	SHRI DIPAK DAS & ANR VS UNION OF INDIA	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
117	25 <sup>th</sup>	<a href="#">WA 396/2016</a>	BABUL KHAN VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
118	25 <sup>th</sup>	<a href="#">WP(C) 4428/2016</a>	MD. AKRAM HUSSAIN VS THE STATE OF ASSAM AND 11 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
119	25 <sup>th</sup>	<a href="#">WP(C) 6676/2016</a>	SMT. SABITA BARMAN & ANR. VS THE STATE OF ASSAM & 3 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN



120	28 <sup>th</sup>	<a href="#">CrI.A. 312/2014</a>	MONOJ KUMAR VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
121	28 <sup>th</sup>	<a href="#">WP(C) 3723/2014</a>	DEBABRATA SHEE VS THE STATE OF ASSAM & 4 ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
122	28 <sup>th</sup>	<a href="#">WP(C) 3788/2014</a>	DEEPAK GOSWAMI VS THE STATE OF ASSAM AND 5 ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
123	28 <sup>th</sup>	<a href="#">WP(C) 4499/2014</a>	UTPAL KR. CHOUDHURY VS THE STATE OF ASSAM AND 4 ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
124	28 <sup>th</sup>	<a href="#">CrI.A. 231/2015</a>	MD ASRAFUL ALI @ ASRAF ALI VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
125	28 <sup>th</sup>	<a href="#">I.A.(CrI.) 438/2016</a>	AMRUL ISLAM BARBHUIYA @ AMRUL ISLAM & 4 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
126	29 <sup>th</sup>	<a href="#">CrI.A. 227/2006</a>	STATE VS RAM AVADA PAUL & ORS	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
127	29 <sup>th</sup>	<a href="#">MFA 40/2010</a>	M/S NEW INDIA ASSURANCE CO. LTD. VS KRISHNA KANTA DAS & 4 ORS.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
128	29 <sup>th</sup>	<a href="#">WP(C) 2550/2012</a>	KESHAB CHANDRA BARDOLOI VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
129	29 <sup>th</sup>	<a href="#">ITA 6/2014</a>	M/S. SHIV SHAKTI FLOUR MILLS PVT. LTD. VS COMMISSIONER OF INCOME TAX	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE NELSON SAILO
130	29 <sup>th</sup>	<a href="#">MACApp. 95/2014</a>	NEW INDIA ASSURANCE CO. LTD. VS JOGEN BORA @ JOGENDRA NATH BORA & 2 ORS.	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE Prasanta Kumar Deka
131	30 <sup>th</sup>	<a href="#">WP(C) 5144/2013</a>	JATIN BHATTA , PRESIDENT REPRESENTS ... VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
132	30 <sup>th</sup>	<a href="#">WP(C) 6458/2013</a>	DILIP KUMAR ROY & 40 ORS. VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA

133	30 <sup>th</sup>	<a href="#"><u>WP(C) 6469/2013</u></a>	PROBADH CH. CHAUDHURY & 80 ORS VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
134	30 <sup>th</sup>	<a href="#"><u>WP(C) 6470/2013</u></a>	RAJ KUMAR BARMAN & 288 ORS VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
135	30 <sup>th</sup>	<a href="#"><u>WP(C) 312/2014</u></a>	RABIN SAIKIA, GENERAL SECRETARY & ORS VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA